

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 230 OF 2017

Dated: 5th September, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

KSK Mahanadi Power Co. Ltd.

...Appellant(s)

Vs.

**Andhra Pradesh Electricity Regulatory
Commission & Ors.**

...Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Mr. Ashwin Ramanathan

Counsel for the Respondent(s) : Ms. Purna Singh
Mr. Prashant Mathur for R-3

ORDER

As agreed by the learned counsel for the parties, list the matter for hearing on **03.10.2018.**

(S. D. Dubey)
Technical Member
mk/tpd

(Justice Manjula Chellur)
Chairperson